# COURT - I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NOS. 300 & 301 of 2017 IN DFR NO. 906 OF 2017

Dated: 27<sup>th</sup> April, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Independent Power Producers Association of India Vs.			Appellant(s)
Maharashtra Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Singh Mr. Saahil Kaul	
Counsel for the Respondent(s)	:	Mr. Buddy A.Ranganadhan for R.1	

## <u>ORDER</u>

(Appls for Leave to file the appeal & condonation of delay))

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 30.05.2017. Dasti, in addition, is permitted.

List the matter on 30.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt